

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(CAA)- 23-24(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

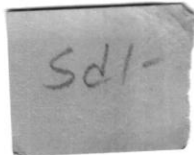
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.09.2018**

NAME OF THE PARTIES: CP 23 – Reliance Money Solutions Pvt. Ltd.
CP 24 – Reliance Financial Ltd.

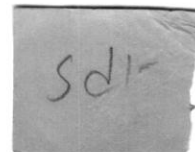
SECTION: 230-232 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on **27.09.2018**.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)